

**COURT NO. 21**  
**THE HONOURABLE SRI JUSTICE K SURESH REDDY**  
**THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM**

**To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)**

**(DAILY LIST)**

| SNO                            | CASE                                                             | PARTY                                                                    | PETITIONER ADV.                         | RESPONDENT ADV.                                            | DISTRICT      |
|--------------------------------|------------------------------------------------------------------|--------------------------------------------------------------------------|-----------------------------------------|------------------------------------------------------------|---------------|
| <b><u>INTERLOCUTORY</u></b>    |                                                                  |                                                                          |                                         |                                                            |               |
| 1                              | CRLA/392/2020<br>(SC/226/2019)<br>IA 2/2026<br>Bail (u/s 389(1)) | YERA RAVI @ KOTA RAVI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH            | G VIJAYA SARADHI                        | PUBLIC PROSECUTOR<br>(AP)<br>(A2)                          | SPS NELLORE   |
| 2                              | CRLA/76/2025<br>IA 1/2026<br>Suspension Petition                 | AMARAPALLI ARAVAIND<br>@ NANI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH    | Dr.SATTARU RAJANI                       | PUBLIC PROSECUTOR                                          | VISAKHAPATNAM |
| 3                              | CRLA/349/2025<br>IA 1/2026<br>Bail (u/s 389(1))                  | NALAM SIVA KUMAR<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                 | UDAY KUMAR<br>VAMPUGADAVALA             | PUBLIC PROSECUTOR                                          | VIZIANAGARAM  |
| <b><u>PART-HEARD CASES</u></b> |                                                                  |                                                                          |                                         |                                                            |               |
| 4                              | CRLA/3331/2018                                                   | MANDHA ALISHAMMA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                 | G VIJAYA SARADHI                        | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared           | KURNOOL       |
| <b><u>FINAL HEARING</u></b>    |                                                                  |                                                                          |                                         |                                                            |               |
| 5                              | CRLA/3018/2018                                                   | THATIREDDY<br>CHINNASWAMY REDDY<br>Vs<br>THE STATE OF AP                 | A GAYATRI REDDY                         | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared           | CHITTOOR      |
| 6                              | CRLA/3300/2018                                                   | THE STATE OF ANDHRA<br>PRADESH<br>Vs<br>MIRIYALA SURESH                  | PUBLIC PROSECUTOR<br>(AP)               | I V N RAJU<br>Paper Book Prepared                          | WEST GODAVARI |
| 7                              | CRLA/3332/2018                                                   | PALETI SRINIVASA RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH             | RAVI KIRAN KUMAR<br>KOLUSU<br>LEGAL AID | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared           | GUNTUR        |
| 8                              | CRLA/20/2019                                                     | DHATHU<br>Vs<br>STATE OF AP                                              | POPURI LAKSHMI<br>PRIYANVITA            | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared           | CHITTOOR      |
| 9                              | CRLA/24/2019<br>(SC/147/2016)                                    | K.ANKALIAH ALIAS<br>CHINNODU ALIAS<br>VENKATESWARLU<br>Vs<br>STATE OF AP | D KODANDARAMI REDDY                     | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared           | GUNTUR        |
| 10                             | CRLA/69/2019                                                     | N.GANESH<br>Vs<br>STATE OF AP                                            | T NAGARJUNA REDDY                       | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared           | VISAKHAPATNAM |
| 11                             | CRLA/73/2019<br>(SC/438/2012)<br>CRLA/179/2020                   | S.ANJANEYULU ALIAS<br>ANJI<br>Vs<br>STATE OF AP                          | P SAI SURYA TEJA                        | PUBLIC PROSECUTOR<br>(AP)<br>Common Paper Book<br>Prepared | GUNTUR        |
| 12                             | CRLA/179/2020                                                    | SIRIKONDA BRAHMAIAH<br>Vs<br>THE INSPECTOR OF<br>POLICE                  | P SAI SURYA TEJA                        |                                                            | GUNTUR        |
| 13                             | CRLA/78/2019<br>(SC/211/2014)                                    | K.MOHAN<br>Vs<br>STATE OF AP                                             | YASWANTH GADE                           | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared           | EAST GODAVARI |

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|----|-------------------------------------------------|---------------------------------------------------------------|---------------------------------------------------------------|--------------------------------------------------------------|---------------|
| 14 | CRLA/91/2019<br>(SC/57/2009)                    | K.SAMBASIVA RAO<br>Vs<br>STATE OF AP                          | Dr CHALLA SRINIVASA<br>REDDY                                  | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | GUNTUR        |
| 15 | CRLA/93/2019                                    | S.BALA KULLAYAPPA<br>Vs<br>STATE OF AP                        | D KODANDARAMI REDDY                                           | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | ANANTAPUR     |
| 16 | CRLA/95/2019<br>(SC/116/2017)                   | S.BHASKAR<br>Vs<br>STATE OF AP                                | O KAILASHNATH REDDY                                           | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | KURNOOL       |
| 17 | CRLA/102/2019<br>(SC/182/2015)                  | MEKA RAMESH<br>Vs<br>STATE OF AP                              | M KALYAN RAO                                                  | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | GUNTUR        |
| 18 | CRLA/103/2019<br>(SC/78/2018)                   | K.VENKATESWARLU<br>ALIAS VENKATESH<br>Vs<br>STATE OF AP       | HEMA JAISWAL                                                  | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | SPS NELLORE   |
| 19 | CRLA/105/2019<br>(SC/153/2016)                  | DASARI KALKI AVATARAM<br>Vs<br>MEKALA APPA RAO ALIAS<br>BABJI | G RONALD RAJU                                                 | JAGANMOHAN RAO A<br>PUBLIC PROSECUTOR<br>Paper Book Prepared | WEST GODAVARI |
| 20 | CRLA/107/2019<br>(SC/105/2016)                  | P.KHADAR BASA<br>Vs<br>STATE OF AP                            | O MANOHER REDDY<br>O M R LAW FIRM                             | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | KURNOOL       |
| 21 | CRLA/108/2019<br>(SC/323/2018)                  | SUBRAMANYAM<br>Vs<br>STATE OF AP                              | G VIJAYA SARADHI                                              | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | CHITTOOR      |
| 22 | CRLA/110/2019<br>(SC/122/2013)                  | G.SUJATHA<br>Vs<br>STATE OF AP                                | J UGRANARASIMHA                                               | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | VISAKHAPATNAM |
| 23 | CRLA/126/2019<br>(SC/413/2013)                  | K.SIMON<br>Vs<br>STATE OF AP                                  | SYED GHOUSE BASHA                                             | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | GUNTUR        |
| 24 | CRLA/127/2019<br>(SC/461/2014)<br>CRLA/224/2019 | PINJARI NOOR BASHA @<br>TATA<br>Vs<br>STATE OF AP             | PENJURI VENUGOPAL<br>LEGAL AID                                | PUBLIC PROSECUTOR<br>(AP)<br>Common Paper Book<br>Prepared   | KURNOOL       |
| 25 | CRLA/224/2019<br>(SC/461/2014)                  | K.TARA VALI<br>Vs<br>STATE OF AP                              | P NAGENDRA REDDY                                              | PUBLIC PROSECUTOR<br>(AP)                                    | KURNOOL       |
| 26 | CRLA/132/2019<br>(SC/131/2013)                  | M.VEERABABU<br>Vs<br>STATE OF AP                              | SIRIGINEEDI V A PRASAD                                        | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | EAST GODAVARI |
| 27 | CRLA/133/2019<br>(SC/21/2017)                   | S.HUSSAIN<br>Vs<br>STATE OF AP                                | P SAI SURYA TEJA                                              | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | KRISHNA       |
| 28 | CRLA/147/2019<br>(SC/389/2013)<br>CRLA/148/2019 | B.VENKATA RAMANA<br>ALIAS CHINNI<br>Vs<br>STATE OF AP         | V R REDDY KOVVURI                                             | PUBLIC PROSECUTOR<br>(AP)<br>Common Paper Book<br>Prepared   | EAST GODAVARI |
| 29 | CRLA/148/2019<br>(SC/389/2013)                  | KODAMANCHALI RAJU<br>Vs<br>STATE OF AP                        | VARREY VENKATA NAGA<br>VISHNU TEJA<br>D PURNACHANDRA<br>REDDY | PUBLIC PROSECUTOR<br>(AP)                                    | EAST GODAVARI |
| 30 | CRLA/156/2019<br>(SC/294/2011)                  | K.SRINIVAS<br>Vs<br>STATE OF AP                               | SIVA NAGARJUNA<br>SIDHADAPU                                   | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared             | EAST GODAVARI |
| 31 | CRLA/167/2019<br>(SC/12/2014)<br>CRLA/332/2019  | T.RAMAKRISHNA REDDY<br>Vs<br>STATE OF AP                      | Dr CHALLA SRINIVASA<br>REDDY                                  | PUBLIC PROSECUTOR<br>(AP)<br>Common Paper Book               | EAST GODAVARI |

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|    | CRLA/688/2019                                                    |                                           |                                                     | Prepared                                         |               |
| 32 | CRLA/332/2019<br>(SC/12/2014)                                    | S.SHARIFF<br>Vs<br>STATE OF AP            | D KODANDARAMI REDDY<br>Dr CHALLA SRINIVASA<br>REDDY | PUBLIC PROSECUTOR<br>(AP)                        | EAST GODAVARI |
| 33 | CRLA/688/2019                                                    | K.VeerANNA<br>Vs<br>STATE OF AP           | Dr CHALLA SRINIVASA<br>REDDY                        | PUBLIC PROSECUTOR<br>(AP)                        | EAST GODAVARI |
| 34 | CRLA/188/2019<br>(SC/288/2014)                                   | P.CHANDRAIAH<br>Vs<br>STATE OF AP         | A GAYATRI REDDY                                     | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | SPS NELLORE   |
| 35 | CRLA/208/2019<br>(SC/86/2017)                                    | K.DORA BABU<br>Vs<br>STATE OF AP          | K APPA RAO                                          | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | EAST GODAVARI |
| 36 | CRLA/220/2019<br>(SC/206/2018)<br>IA 1/2023<br>Bail (u/s 389(1)) | M.THULASI NAIK<br>Vs<br>STATE OF AP       | PAVAN KUMAR<br>ANNABATHUNI                          | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | GUNTUR        |
| 37 | CRLA/223/2019<br>(SC/163/2015)                                   | A.SRINIVASA RAO<br>Vs<br>V.TRIVIKRAMA RAO | P NAGENDRA REDDY                                    | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | KRISHNA       |
| 38 | CRLA/225/2019                                                    | P.ESWAR REDDY<br>Vs<br>STATE OF AP        | VENKAT RAO<br>RAVULAPALLI                           | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | SPS NELLORE   |
| 39 | CRLA/226/2019<br>(SC/216/2014)                                   | P.GANGAIAH<br>Vs<br>STATE OF AP           | G VENKATESWARLU                                     | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | SPS NELLORE   |
| 40 | CRLA/242/2019<br>(SC/147/2016)                                   | T.GOVINDU<br>Vs<br>STATE OF AP            | B V KRISHNA REDDY                                   | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | WEST GODAVARI |
| 41 | CRLA/251/2019                                                    | P.KIRAN KUMAR<br>Vs<br>STATE OF AP        | K SRINIVAS                                          | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | GUNTUR        |
| 42 | CRLA/299/2019<br>(SC/15/2016)                                    | P.VENKATESWARULU<br>Vs<br>STATE OF AP     | NAGENDRA BABU<br>PARAGATI                           | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | CHITTOOR      |
| 43 | CRLA/300/2019<br>(SC/324/2017)                                   | G.RAMANJINEYULU<br>Vs<br>STATE OF AP      | SHAIK MEERAVALI<br>K RAMA KOTESWARA<br>RAO          | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | ANANTAPUR     |
| 44 | CRLA/336/2019<br>(SC/69/2017)                                    | C.KOTESWARA RAO<br>Vs<br>STATE OF AP      | O KAILASHNATH REDDY                                 | PUBLIC PROSECUTOR<br>(AP)<br>Paper Book Prepared | SPS NELLORE   |
| 45 | CRLA/341/2019<br>(SC/228/2015)                                   | A RAJENDRA PRASAD<br>Vs<br>THE WEST ZONE  | UDAY KUMAR<br>VAMPUGADAVALA                         | PUBLIC PROSECUTOR<br>Paper Book Prepared         | KRISHNA       |

**COURT NO. 21****THE HONOURABLE SRI JUSTICE K SURESH REDDY**

**To be Heard on Tuesday The 21st day of July 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)**

**(DAILY LIST)**

| <b>SNO</b>                   | <b>CASE</b>                                                                                             | <b>PARTY</b>                                                                                         | <b>PETITIONER ADV.</b>              | <b>RESPONDENT ADV.</b>                                                                                | <b>DISTRICT</b> |
|------------------------------|---------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|-------------------------------------|-------------------------------------------------------------------------------------------------------|-----------------|
| <b><u>FOR DISMISSAL</u></b>  |                                                                                                         |                                                                                                      |                                     |                                                                                                       |                 |
| 46                           | CRLP/103/2015<br>(MC/1/2013)<br>IA 2/2015(CRLPMP<br>1988/2015)<br>Extension Petition                    | KANEMAR MOHAMMED<br>ALI VISAKHAPATNAM.<br>Vs<br>BIBI AASIYA TABASSUM<br>SRIKAKULAM & ANR REP<br>PP.  | V RAGHU                             | PUBLIC PROSECUTOR<br>(AP)<br>A RAVI SHANKAR                                                           | SRIKAKULAM      |
| <b><u>FOR COMPROMISE</u></b> |                                                                                                         |                                                                                                      |                                     |                                                                                                       |                 |
| 47                           | CRLP/8929/2015<br>(PRC/20/2015)<br>IA 1/2022<br>Permission Petition<br>IA 2/2022<br>Compromise Petition | S. SUBBARAGHAVA RAJU<br>AND ANOTHER<br>Vs<br>CHETLA KONDAIAH AND<br>ANOTHER                          | CH VENKAT RAMAN                     | NAIDU SIVA RAMA<br>KRISHNA<br>PUBLIC PROSECUTOR                                                       | YSR KADAPA      |
| <b><u>FOR ADMISSION</u></b>  |                                                                                                         |                                                                                                      |                                     |                                                                                                       |                 |
| 48                           | CRLP/15557/2014                                                                                         | SHOWKATH ALI SHAIK<br>MOHAMMAD RIYADH &<br>ANR.<br>Vs<br>STATE OF AP. REP PP<br>AND ANR.             | M/S INDUS LAW FIRM                  | PUBLIC PROSECUTOR<br>(AP)                                                                             | GUNTUR          |
| 49                           | CRLP/16100/2014                                                                                         | C.VIJAYA BHASKARA RAO<br>Vs<br>THE STATE OF A.P. &<br>ANOTHER                                        | HARINADH NIDAMANURI                 | PUBLIC PROSECUTOR<br>(AP)<br>SRICHARAN TELAPROLU                                                      | GUNTUR          |
| 50                           | CRLP/16459/2014<br>IA 1/2014(CRLPMP<br>17724/2014)<br>Stay Petition                                     | KATRU SUDHAKAR BABU<br>E.G. DIST.<br>Vs<br>STATE OF A.P. REP. BY<br>P.P. HYD & ANR                   | V RAGHUNATH                         | PUBLIC PROSECUTOR<br>(AP)<br>(Report received from<br>Judicial 1st Class Magistrate<br>at Addategala) | EAST GODAVARI   |
| 51                           | CRLP/548/2015<br>(CC/713/2013)                                                                          | MANDADAPU VENKATA<br>RAMANA KRISHNA DT.<br>Vs<br>STATE OF AP. REP PP<br>AND ANR.                     | PALLE NAGESWAR RAO                  | PUBLIC PROSECUTOR<br>(AP)                                                                             | KRISHNA         |
| 52                           | CRLP/2749/2015<br>IA 1/2015(CRLPMP<br>2941/2015)<br>Stay Petition                                       | ANDE SRIRAMA MURTHY<br>KRISHNA DT.<br>Vs<br>STATE OF AP. REP PP &<br>ANR.                            | VAJJHALA<br>SATYANARAYANA<br>PRASAD | PUBLIC PROSECUTOR<br>(AP)                                                                             | KRISHNA         |
| 53                           | CRLP/3178/2015<br>(CC/442/2014)                                                                         | C.VENKATAKRISHNA<br>LAKSHMI NARASIMHA<br>PRASAD NELLORE DT.<br>Vs<br>STATE OF AP. REP PP<br>AND ANR. | RAMAKRISHNA AKURATHI                | PUBLIC PROSECUTOR<br>(AP)<br>SRIDHAR TUMMALAPUDI                                                      | PRAKASAM        |
| 54                           | CRLP/7320/2015<br>(CC/90/2015)                                                                          | BIRAM SIVA KUMAR AND<br>ANOTHER<br>Vs<br>PAMARTHI RAMBABU<br>AND ANOTHER                             | K V RAGHU VEER                      | SASI KANTH BUSI<br>PUBLIC PROSECUTOR                                                                  | KRISHNA         |
| 55                           | CRLP/7392/2015<br>(CRLRP/64/2015)                                                                       | GOGINENI NAGARATNAM<br>PRAKASAM DIST.<br>Vs<br>GOGINENI SRINIVASA<br>RAO PRAKASAM DIST. &<br>ANO     | MADHAVA RAO NALLURI                 | PAVAN KUMAR<br>PASUPULETI<br>PUBLIC PROSECUTOR                                                        | PRAKASAM        |

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| 56 | CRLP/7456/2015<br>(CC/1283/2013)<br>IA 3/2015(CRLPMP<br>9970/2015)<br>Extension Petition | M/S. BUREAU OF<br>CORPORATE SOLUTIONS<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH.REP.PP AND<br>ANOTHER   | S CHAKRAPANI                       | PUBLIC PROSECUTOR<br>(AP)                    | VISAKHAPATNAM |
| 57 | CRLP/13253/2015<br>(CC/70/2015)                                                          | MARAHARIRAO SURYA<br>SUNDARAM PATNAIK<br>SIMHAGIRI<br>Vs<br>THE STATE OF<br>A.P.REP.PP AND<br>ANOTHER | T LAKSHMI NARAYANA                 | PUBLIC PROSECUTOR<br>(AP)<br>A S C BOSE      | VISAKHAPATNAM |
| 58 | CRLP/10475/2016<br>(CC/22/2007)                                                          | Y.KANAKA DURGA<br>PRASAD<br>Vs<br>THE STATE OF<br>A.P.REP.SPL PP FOR ACB                              | VARREY VENKATA NAGA<br>VISHNU TEJA | S.SYAM SUNDER RAO SC<br>cum Spl P.P. For ACB | KRISHNA       |

#### **INTERLOCUTORY**

|    |                                                                                      |                                                                             |                      |                           |               |
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| 59 | CRLP/10600/2015<br>(CC/198/2013)<br>IA 1/2015(CRLPMP<br>10596/2015)<br>Stay Petition | KADAJARAPU<br>MANGAYAMMA<br>Vs<br>THE STATE OF<br>A.P.REP.PP AND<br>ANOTHER | CHINTAPALLI SRINIVAS | PUBLIC PROSECUTOR<br>(AP) | VISAKHAPATNAM |
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#### **FOR EXTENSION OF INTERIM ORDERS**

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| 60 | CRLP/12326/2015<br>(CC/562/2014)<br>IA 2/2022<br>Extension Petition<br>CRLP/3688/2015<br>CRLP/6680/2022                                                       | RAPARTHI JAYARAM<br>VISAKHAPATNAM<br>Vs<br>POLICE MAHARANIPET II-<br>TOWN P.S.<br>VISAKHAPATNAM & ANO | P S P SURESH KUMAR | PUBLIC PROSECUTOR<br>(AP)<br>M A ALEEM MAJID  | VISAKHAPATNAM |
| 61 | CRLP/3688/2015<br>(CC/562/2014)<br>IA 1/2015(CRLPMP<br>3977/2015)<br>Stay Petition<br>IA 2/2022<br>Additional Material Petition<br>IA 3/2022<br>Stay Petition | RAPARTHI JAYARAM & 4<br>OTHERS<br>Vs<br>THE STATE OF A.P. &<br>ANOTHER                                | P S P SURESH KUMAR | PUBLIC PROSECUTOR<br>(AP)<br>TURAGA SAI SURYA | VISAKHAPATNAM |
| 62 | CRLP/6680/2022                                                                                                                                                | RAPARTHI JAYARAM<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                              | P S P SURESH KUMAR | PUBLIC PROSECUTOR<br>(AP)                     | VISAKHAPATNAM |

#### **FINAL HEARING**

|    |                                   |                                                                                                        |                  |                                                             |               |
|----|-----------------------------------|--------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------|
| 63 | CRLP/6806/2015<br>(CC/282/2014)   | KARRI KASULU<br>VISAKAPATNAM & 2<br>OTRS.<br>Vs<br>STATE OF AP. REP PP<br>AND ANR.                     | V V SATISH       | PUBLIC PROSECUTOR<br>(AP)<br>A V S LAXMI<br>P B VIJAY KUMAR | VISAKHAPATNAM |
| 64 | CRLP/7260/2015<br>(CRLA/224/2013) | SMT.BANGARU LAKSHMI<br>SWARAJAY SAVITHRI<br>WG.DT& 2 OTS.<br>Vs<br>THE STATE OF AP. REP<br>PP AND ANR. | T P ACHARYA      | PUBLIC PROSECUTOR<br>(AP)<br>MUMMANENI SRINIVASA<br>RAO     | WEST GODAVARI |
| 65 | CRLP/8536/2015<br>(CC/647/2014)   | GOLI LAKSHMAIAH<br>Vs<br>THE STATE OF<br>A.P.REP.PP AND<br>ANOTHER                                     | S SYAMSUNDER RAO | PUBLIC PROSECUTOR<br>(AP)<br>SRICHARAN TELAPROLU            | GUNTUR        |